

and Hindi) of the *Review of the working of the Deposit Insurance and Credit Guarantee Corporation for the year ended 31st December, 1984.

[Placed in Library. See No. LT-1481/85]

Report and Accounts (1984-85) of the Cashew Export Promotion Council/ Cochin and related papers

THE MINISTER OF COMMERCE (SHRI ARJUN SINGH): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Thirtieth Annual Report and Accounts of the Cashew Export Promotion Council, Cochin, for the year 1984-85, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Council.

[Placed in Library. See No. LT-1515/85 for (i) and (ii).]

Report and Accounts of the Apparel Export Promotion Council for the year ended on the 31st December, 1985 and related papers

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Sixth Report and Audited Accounts of the Apparel Export Promotion Council, New Delhi, for the year ended the 31st December, 1984, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Council.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-1466/85 for (i) to (iii).]

*Annual Report was laid on the Table on the 7th May, 1985.

I. Notification of Ministry of Finance publishing Nationalised Banks (Management) and Miscellaneous Provisions) (Third Amendment) Scheme

II. Notifications of Ministry of Finance under the Customs Act, 1962

III. Notifications of Ministry of Finance

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): Sir, I beg to lay on the Table:—

I. A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification G.S.R. No. 793(E), dated the 25th October, 1985, publishing the Nationalised Banks (Management and Miscellaneous Provisions) (Third Amendment) Scheme, 1985, under sub-section (6) of section 9 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970. [Placed in Library. See No. LT—1517/85.]

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under section 159 of the Customs Act, 1962, together with Explanatory Memoranda on the Notifications:—

(i) G.S.R. No 831(E), dated the 6th November, 1985, providing for further time limit to achieve fuel efficiency for the purpose of import duty concessions for manufacture of fuel efficient commercial vehicles.

(ii) G.S.R. No. 846(E), dated the 15th November, 1985, revising exchange rates of Russian Rouble and Indian Rupees for the purpose of Customs valuation.

[Placed in Library. See No. LT-1491/85 for (i) and (ii).]

III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), together